

EEC Assistance to Agricultural Projects in U.P.

2625. SHRI HARI KEWAL PRASAD: Will the Minister of AGRICULTURE be pleased to state:

(a) the agricultural projects in Uttar Pradesh funded by the European Economic Community during the last three years; and

(b) the target fixed and achievements made under these projects during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The following two on-going agricultural

projects of Uttar Pradesh have been extended assistance by the European Economic Community (EEC) during the last three years:-

(i) Integrated Watershed Management in Ravinous Areas of Chambal/Yamuna Catchment in Uttar Pradesh.

(ii) Bhimtal Integrated Watershed Management in Uttar Pradesh.

(b) *Integrated Watershed Management in Ravinous Areas of Chambal/Yamuna Catchment in Uttar Pradesh.*

The targets fixed and achievements made under the Chambal/Yamuna project during the last three years (1989-90 to 1991-92) upto December, 1992 are:-

<i>Item</i>	<i>Unit</i>	<i>Targets</i>	<i>Achievements</i>
I. <i>Land Development</i>	(ha)	47566.18	39426.41
II. <i>Allied Works</i>			
(a) Road Construction	(Km)	70.86	39.27
(b) Tubewells	(Nos.)	167	90
(c) Demonstration plots	(Nos.)	1312	1228
(d) Improved Practices	(ha)	29339	20561.00

Bhimtal Integrated Watershed Management in Uttar Pradesh

This project is being implemented since May, 1990. The targets fixed and achievements made during the 1990-91 and 1991-92 up to January, 1992 are:-

<i>Item</i>	<i>Unit</i>	<i>Targets</i>	<i>Achievements</i>
(a) Forestry	(ha)	150	150
(b) Soil Conservation	(Nos)	470	349
(c) Horticulture			
(i) Raising of private orchards/rejuvenation of old orchards.	(ha)	45	59
(ii) Homestead orchards	(Nos)	5000	5582

<i>Item</i>	<i>Unit</i>	<i>Targets</i>	<i>Achievements</i>
(d) Support Irrigation	(Nos)	7	4
(e) Agriculture	(Nos)	2801	2792
(f) Animal Husbandry			
(i) Distribution of fodder minikits/equipments.	(Nos)	361	270
(ii) Pasture Development	(ha)	10	12

[English]

Bomb Blast in New Delhi

2626. SHRI TARA CHAND KHANDELWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a crude bomb exploded in a police van parked in Kamla Nagar area in New Delhi on February 8, 1992;

(b) if so, whether any clue has been found in this regard;

(c) if so, the details thereof; and

(d) the steps taken/being taken to arrest the persons involved in the bomb explosion?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI M.M. JACOB): (a) Yes, Sir.

(b) to (d). One person has already been arrested. Two more persons suspected to be involved are absconding. A number of raids have been conducted at the possible hide-outs of terrorists. Police parties have also been sent to Punjab to trace the two suspects. A case FIR No. 32 u/s 4/5 Explosive Substance Act and 3/4/5 TADA Act and 307/427/120.B IPC at Police Station Roop Nagar, New Delhi has been registered.

Supply of Gas by Gail

2627. SHRI S.B. THORAT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether attention of the Government has been drawn to the News item captioned "GAIL proposals shock industry" appearing in Indian Express dated February 17, 1992;

(b) if so, the reaction of the Government thereto;

(c) whether the production plans of gas based new fertilizer units are likely to be affected as a result of delay in supply of gas by GAIL; and

(d) the steps been taken/proposed to ensure timely supply of gas to these units?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANKUTUMBI): (a) Yes, Sir.

(b) to (d). Supply of gas to the fertilizer plants on the HBJ pipeline is expected to be made in accordance with their contracts with GAIL.

Punjab Terrorists in Maharashtra

2628. SHRI MORESHWAR SAVE: Will the Minister of HOME AFFAIRS be pleased to state: